

**SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF NOESIS INDUSTRIES LIMITED

1.	Name of corporate debtor	Noesis Industries Limited
2.	Date of incorporation of Corporate Debtor	03/12/1986
3.	Authority under which Corporate Debtor is incorporated / Registered	Registrar of Companies, NCT of Delhi & Haryana
4.	Corporate Identity Number / Limited Liability Identification Number of Corporate Debtor	L32109DL1986PLC026273
5.	Address of the registered office and principal office (if any) of corporate debtor	1201 B, 12th Floor Hemkunt Chamber, 89 Nehru Place New Delhi-110019
6.	Date of closure of insolvency resolution process	25/06/2019(Completion of 270 days)
7.	Liquidation commencement date of corporate debtor	28/11/2019 (order copy received on 17/12/2019)
8.	Name, address, email address, telephone number and the registration number of the liquidator	Yogesh Kumar Gupta, C-17-B, Basement, Kalkaji, New Delhi,-110019 ykgupta64@yahoo.co.in, liquidator.noesis@gmail.com 011-41076118 IBBI/IPA-003/IP/N00078/2017- 18/10701
9.	Last date for submission of claims	15/01/2020

Notice is hereby given that the Hon'ble National Company Law Tribunal Bench IV New Delhi has ordered the commencement of liquidation of the Noesis Industries Limited on 28/11/2019(Communicated on 17/12/2019).

The stakeholders of Noesis Industries Limited are hereby called upon to submit a proof of their claims, on or before 15/01/2020, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties

YOGESH KUMAR GUPTA

LIQUIDATOR

NOESIS INDUSTRIES LIMITED

Date : 17/12/2019

Place : New Delhi